## BUSINESS ADVISORY COMMITTEE

## FOURTEENTH REPORT

## (Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 21st February, 1968.

- 2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—
  - (1) Motion of No-Confidence in the Council of Ministers to be moved by Shri Bal Raj Madhok. [(

6 hours
(To be taken up on 27th February, 1968).

(2) Statutory Resolution to be moved by Home Minister approving the Proclamation in relation to the State of West Bengal.

4 hours

(3) General Discussion on Railway Budget for 1968-69.

12 hours

(4) Discussion and voting on the Demands for Grants (Railways) for 1968-69.

5 bears

(5) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1967-68.

i hour

(6) The Jammu and Kashmir Representation of the People (Supplementary) Bill, 1968. (Consideration and passing).

3 bours

(7) The Banking Laws (Amendment) 1967 (Reference to Select Committee).

hour

- (8) The Motor Vehicles (Amendment) Bill, 1968
  (Motion for concurrence in the recommendation
  of Rajya Sabha for reference to Joint
  Committee).
- 2 hours
  (To be taken up from 4 to 6 P.M. on 28th

February, 1968).

(9) Motion by Shri Nath Pai and others regarding constitutional developments in Bihar.

Madhya Pradesh in January, 1968.

- (10) Discussion under rule 193 to be raised by Shri 1 hour 1 Madhu Limaye, Shrimati Minimata Agam Das (To be taken up in the Guru and Shri R. D. Bhandare re: atrocities on the Satnami Harijans in Bilaspur District in 1968).
- 3. The Committee further recommend that as a special case motion for reference of the Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967, to Select Committee, for which I hour had earlier been allotted, may now be disposed of by the House without any discussion.

NEW DELHI;

February 21, 1968. Phalguna 2, 1889 (Saha). N. SANJIVA REDDY,
Chairman,
Business Advisory Committee.